

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2020**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.06.2020									30.06.2020
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	12014	0	1	73	74	0	0	1	1	12087
2	CIVIL SECOND APPEAL	5424	0	0	23	23	0	0	0	0	5447
3	EXECUTION FIRST APPEAL	82	0	0	10	10	0	0	0	0	92
4	EXECUTION SECOND APPEAL	23	0	0	0	0	0	0	0	0	23
5	CIVIL MISC. APPEAL	32172	0	10	655	665	0	0	3	3	32834
6	CIVIL REVISION	645	0	0	2	2	0	0	1	1	646
7	CIVIL REVIEW	767	0	12	1	13	0	0	0	0	780
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	126	0	1	0	1	0	2	0	2	125
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	14	0	1	0	1	0	0	0	0	15
12	INCOME TAX APPEAL	288	0	4	0	4	0	1	0	1	291
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	1098	0	0	9	9	0	0	0	0	1107
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	10	0	0	0	0	0	0	0	0	10
17	COMPANY EXECUTION PETITION	1	0	0	0	0	0	0	0	0	1
18	COMPANY APPEAL	9	0	0	0	0	0	0	0	0	9
19	COMPANY APPLICATION	138	0	0	1	1	0	0	0	0	139
20	COMPANY SUIT	9	0	0	1	1	0	0	0	0	10
21	COMPANY LIQUIDN. CASES	64	0	0	0	0	0	0	0	0	64
22	ELECTION PETITION	7	0	0	0	0	0	0	0	0	7
23	SPECIAL APPEAL (CIVIL)	43	0	0	0	0	0	0	0	0	43
24	SPECIAL APPEAL (WRITS)	1810	0	70	0	70	0	9	0	9	1871
25	CIVIL CONTEMPT	3937	0	19	71	90	0	1	4	5	4022
26	CIVIL WRITS	82321	0	85	819	904	0	10	102	112	83113
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	623	0	1	9	10	0	0	0	0	633
29	CIVIL REFERENCE	5	0	0	0	0	0	0	0	0	5
	<b>TOTAL (A)</b>	<b>141630</b>	<b>0</b>	<b>204</b>	<b>1674</b>	<b>1878</b>	<b>0</b>	<b>23</b>	<b>111</b>	<b>134</b>	<b>143374</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	11	0	0	0	0	0	0	0	0	11
2	CRIMINAL APPEAL	24111	0	25	129	154	0	1	69	70	24195
3	CRIMINAL REVISION	11220	0	0	67	67	0	0	31	31	11256
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	13699	0	0	529	529	0	0	177	177	14051
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1630	0	0	1431	1431	0	0	1019	1019	2042
6	CRIMINAL CONTEMPT	16	0	2	0	2	0	1	0	1	17
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	62	0	21	0	21	0	12	0	12	71
9	CRIMINAL LEAVE TO APPEAL	1153	0	0	15	15	0	0	0	0	1168
10	CRIMINAL WRITS	1157	0	43	49	92	0	46	26	72	1177
	<b>TOTAL (B)</b>	<b>53060</b>	<b>0</b>	<b>91</b>	<b>2220</b>	<b>2311</b>	<b>0</b>	<b>60</b>	<b>1322</b>	<b>1382</b>	<b>53989</b>
	<b>TOTAL (A+B)</b>	<b>194690</b>	<b>0</b>	<b>295</b>	<b>3894</b>	<b>4189</b>	<b>0</b>	<b>83</b>	<b>1433</b>	<b>1516</b>	<b>197363</b>

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			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M I S C. C A S E S :-</b>	01.06.2020									30.06.2020
	<b>CRIMINAL SIDE:-</b>										
1	<b>CRIMINAL MISC.APPLN. :-</b> <b>(CRIMINAL INTER. APPLN.)</b>										
1	BAIL IN CRIMINAL APPEAL	4905	0	41	55	96	0	6	33	39	4962
2	BAIL & STAY IN CRL.REVISION	3930	0	0	26	26	0	0	17	17	3939
3	BAIL & STAY IN CRL.MISC.PET.	11966	0	0	426	426	0	0	120	120	12272
4	BAIL&STAY IN CRL.TRAN. PET. & CR	828	0	0	19	19	0	0	5	5	842
5	BAIL & STAY IN CRL.CONT.PET.	0	0	0	0	0	0	0	0	0	0
6	BAIL & STAY IN CRLA	11	0	0	0	0	0	0	0	0	11
7	CRIMINAL MISC. APPLICATION (Arising over Cr. Main Cases)	576	0	0	16	16	0	1	6	7	585
	<b>TOTAL (C)</b>	<b>22216</b>	<b>0</b>	<b>41</b>	<b>542</b>	<b>583</b>	<b>0</b>	<b>7</b>	<b>181</b>	<b>188</b>	<b>22611</b>
2	CRIMINAL TRANSFER	69	0	0	0	0	0	0	0	0	69
3	STAY IN HABEAS CORPUS	15	0	1	0	1	0	0	0	0	16
	<b>TOTAL (D)</b>	<b>84</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>85</b>
	<b>TOTAL (C+D)</b>	<b>22300</b>	<b>0</b>	<b>42</b>	<b>542</b>	<b>584</b>	<b>0</b>	<b>7</b>	<b>181</b>	<b>188</b>	<b>22696</b>
	<b>TOTAL (A+B+C+D)</b>	<b>216990</b>	<b>0</b>	<b>337</b>	<b>4436</b>	<b>4773</b>	<b>0</b>	<b>90</b>	<b>1614</b>	<b>1704</b>	<b>220059</b>
	<b>CIVIL SIDE:-</b>										
1	<b>CIVIL INTER.CASES:-</b>										
1	STAY IN I. T. APPEAL	41	0	1	0	1	0	0	0	0	42
2	STAY IN W.T. APPEAL / CUSTA	12	0	1	0	1	0	0	0	0	13
3	STAY IN O. T. REFERENCE	119	0	1	0	1	0	0	0	0	120
4	STAY IN S. T. REVISION	932	0	0	9	9	0	0	0	0	941
5	STAY IN CIVIL 1ST APPEAL	3513	0	0	61	61	0	0	0	0	3574
6	STAY IN CIVIL 2ND APPEAL	2327	0	0	22	22	0	0	1	1	2348
7	STAY IN EXE. FIRST APPEAL	81	0	0	10	10	0	0	0	0	91
8	STAY IN EXE. 2ND APPEAL	21	0	0	0	0	0	0	0	0	21
9	STAY IN C. M. APPEAL	8745	0	4	155	159	0	0	1	1	8903
10	STAY IN CIVIL REVISION	568	0	0	2	2	0	0	1	1	569
11	STAY IN CIVIL CONTEMPT	18	0	0	1	1	0	0	0	0	19
12	STAY IN SPL. APPEAL (CIVIL)	28	0	0	0	0	0	0	0	0	28
13	STAY IN CIVIL TRANS. APPLN.	288	0	0	3	3	0	0	0	0	291
14	STAY IN COMPANY CASES	15	0	0	0	0	0	0	0	0	15
15	STAY IN SPL. APPEAL (WRIT)	1317	0	67	0	67	0	6	0	6	1378
16	STAY IN WRIT PETITION	42582	0	54	771	825	0	4	52	56	43351
	<b>TOTAL (E)</b>	<b>60607</b>	<b>0</b>	<b>128</b>	<b>1034</b>	<b>1162</b>	<b>0</b>	<b>10</b>	<b>55</b>	<b>65</b>	<b>61704</b>
2	CIVIL MISC. APPLICATIONS	5058	0	11	48	59	0	1	2	3	5114
3	CIVIL MISC. CASES U/S-5	9465	0	14	217	231	0	5	10	15	9681
4	EXE. MISC.APPLICATION	0	0	0	0	0	0	0	0	0	0
5	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
6	CIVIL TRANS. APPLICATION	310	0	0	3	3	0	0	0	0	313
	<b>TOTAL (F)</b>	<b>14834</b>	<b>0</b>	<b>25</b>	<b>268</b>	<b>293</b>	<b>0</b>	<b>6</b>	<b>12</b>	<b>18</b>	<b>15109</b>
	<b>TOTAL (E+F)</b>	<b>75441</b>	<b>0</b>	<b>153</b>	<b>1302</b>	<b>1455</b>	<b>0</b>	<b>16</b>	<b>67</b>	<b>83</b>	<b>76813</b>
	<b>TOTAL (C+D+E+F)</b>	<b>97741</b>	<b>0</b>	<b>195</b>	<b>1844</b>	<b>2039</b>	<b>0</b>	<b>23</b>	<b>248</b>	<b>271</b>	<b>99509</b>
	<b>GRAND TOTAL (A TO F)</b>	<b>292431</b>	<b>0</b>	<b>490</b>	<b>5738</b>	<b>6228</b>	<b>0</b>	<b>106</b>	<b>1681</b>	<b>1787</b>	<b>296872</b>

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